

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 114
(IB)-1324(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Schneider Electric India Private LimitedApplicant
Vs.	
Apex Electro Devices Private Limited	...Respondent

Order delivered on 04.06.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Vikas Tiwari, Adv.
For the Respondent	:

ORDER

As per the order of the bench, matter adjourned to 08.07.2019 due to paucity of time.

**(Asim Kumar Pal)
COURT OFFICER**